Sl. No Name of District		No of ESI Dispensaries
4.	Malappuram	06
5.	Kozhikode	10
6.	Wayanad	01
7.	Ernakulam	20
8.	Kottayam	09
9.	Idukki	01
10.	Kollam	30
11.	Atapuzha	14
12.	Pathanamthitta	04
13.	Palakkad	07
14.	Thrissur	16
2	Total	146

## Insurance for gas cylinder blast victims

3614. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that oil companies provide insurance to victims of gas cylinder blast accidents;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that oil companies are not educating their customers about such insurance and not paying the compensation whenever a claim is made by kith and kin of the victims; and
- (d) the number of explosions and blasts reports during the last three years, deaths reported and compensation paid?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Yes, Sir. Oil Marketing Companies (OMCs) take comprehensive Insurance Policy under 'Public Liability Policy for Oil Industries' to provide speedy relief to the affected persons in case of LPG related accidents. It covers all LPG

consumers registered with OMCs. Public Liability Insurance Policy taken by OMCs covers losses arising out of accidents where LPG is the primary cause of fire and not for cases where the primary cause of fire is other sources/reason wherein LPG cylinders gets engulfed and subsequently burst. Currently, the policy provides for the following:

- (i) Personal accident cover of ₹ 6,00,000/- per person in case of death.
- (ii) Covers medical expenses of ₹ 30 lakh per event with maximum of ₹ 2,00,000/ -per person.
- (iii) In case of property damage, it covers maximum of ₹ 2,00,000/- per event at authorised customer's registered premises.

OMCs provide Safety cum Insurance leaflet in Hindi/English and in vernacular languages, with pictorial representation to the customers. Information pertaining to Public Liability Insurance Policy is also available in public domain on the OMCs websites. Further, regular safety clinics and LPG panchayats are organised by OMCs to create awareness on safe use of LPG, conservation practices and information about insurance among the consumers.

(d) Details of total number of LPG accidents, deaths reported and compensation paid in the last three years where LPG leakage is the primary cause of fire :-

500	1/000	500X 99331	40
Year	Accident	Fatalities	Amount of compensation
			(₹ crore)
2016-17	929	267	22.83
2017-18	1151	292	17.39
2018-19	983	254	7.10*

<sup>\*</sup>Provisional

## **Applications for Retail Outlets**

†3615. CH. SUKHRAM SINGH YADAV : SHRI VISHAMBHAR PRASAD NISHAD: SHRIMATI CHHAYA VERMA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the State-wise details of the applications received from SC/ST/OBC and

<sup>†</sup>Original notice of the question was received in Hindi.